

NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH (NEW DELHI)

Joint Sitting of Court No. 1 & 2

FARIDKOT HOUSEDate: 26th May, 2015

TIME: 10.30 A.M.

HON'BLE MR JUSTICE U.D. Salvi
JUDICIAL MEMBER**HON'BLE MR JUSTICE M.S. Nambiar**
JUDICIAL MEMBER**HON'BLE Dr. Devendra Kumar Agrawal**
EXPERT MEMBER**HON'BLE Prof. A.R. Yousuf**
EXPERT MEMBER**HON'BLE MR Bikram Singh Sajwan**
EXPERT MEMBER

S.No	Case No.	Parties	Counsel For Parties
FOR DIRECTIONS			
1.	Original Application No. 179/2015	Social Action for Forest and Environment (SAFE) Vs Union of India & Ors.	Mr. Rahul Choudhary, Adv. for Applicant
2.	Original Application No. 180/2015	Sushil Raghab Vs Union of India & Ors.	Mr. Rahul Choudhary, Adv. for Applicant
3.	Original Application No. 181/2015 (M.A No. 519/2015 & M.A No. 520/2015)	Kuldeep Nagar Vs Union of India & Ors.	Mr. Sanjay Kumar Pandey, Adv. for Applicant
4.	Original Application No. 182/2015	Jagannath Mane Vs Union of India & Ors.	Mr. Shekhar Sharma, Adv. for Applicant
5.	Original Application No. 183/2015	Nazeer Ahmed Vs Union of India & Ors.	Mr. Ajay Kumar Tiwari, Adv. for Applicant
CASES OF COURT NO. 1			
FOR ADMISSION			
6.	M.A No. 528/2015 in Original Application No. 87/2015	Social Action for Forest & Environment (SAFE) Vs Union of India & Ors.	Mr. Jiten Mehra, Adv. for Applicant in Misc. Application
7.	Original Application No. 173/2015	Mohd. Maruuf Vs State of U.P. & Ors.	Mr. Sudakshina Rathor, Adv. for Applicant
8.	Original Application No. 175/2015	Shailesh Singh Vs Hotel Jaypee Vasant, New Delhi & Ors.	Mr. Shailesh Singh, in person
9.	Original Application No. 176/2015	Shailesh Singh Vs Hotel Holiday Regency, Moradabad & Ors.	Mr. Shailesh Singh, in person
AFTER NOTICE			
10.	Original Application No. 141/2015	M/s Prakash Textile Vs. U.P. P.C.B.	Mr. S.A. Zaidi, Adv. for Applicant Mr. Pradeep Misra, Adv. for Respondent

FOR COMPLETION OF PLEADINGS			
11.	Review Application No. 06/2015 in Original Application No. 14/2013 (M.A No. 124/2015)	Narahari Tarai & Ors. Vs MoEF & Ors.	Mr. R.S. Suri, Sr. Adv. along with Ms. Pallavi Tayal Chadda, Adv. for Applicant Mr. Vivek Chib, Adv. for R – 1 Mr. Rajkumar, Adv. for R – 3 to 5 Mr. A.K. Panda, Sr. Adv. along with Mr. S. Panda, Adv. for R – 6 Mr. Raj Kumar Gupta, Adv. for R – 7 & 8
FOR HEARING			
12.	Original Application No. 317/2013	NGT Bar Association Vs Municipal Corporation of Gurgaon & Ors.	Mr. Aagney Sail, Adv. for Applicant Ms. Anubha Agrawal, Adv. for R – 1 & 3 Mr. Anil Grover, AAG along with Mr. Rahul Khurana, Adv. for R – 2 & 4
13	Original Application No. 116/2014	Meera Shukla Vs Municipal Corporation, Gorakhpur & Ors.	Mr. M.C. Mehta, Adv. for Applicant Ms. Alpana Poddar, Adv. for R – 1 Ms. Pragati Neekhara, Adv. for R – 2 Mr. Rajeev Kr. Dubey, Adv. for R - 3 Ms. Savitri Pandey, Adv. for R – 4 Mr. Pradeep Mishra, Adv. for R – 5 Mr. Abhishek Paruthi, Adv. for R – 7 Mr. A.K. Prasad, Adv. for R - 8
14	Original Application No. 523/2014 (M.A No. 341/2015, M.A No. 342/2015, M.A No. 473/2015 & M.A No. 517/2015)	Ganga Action Parivar Vs State of Uttarakhand & Ors.	Mr. Rahul Choudhary, Adv. for Applicant Mr. S.S. Lingwal, Adv. for R - 1 Mr. Mukesh Verma, Adv. for R – 2 Mr. Abhishek Attrey, Adv. for R – 3 to 5 Mr. Sunil Prakash Sharma, Adv. for R – 6 & 9 Mr. Ahmad Gulrez, Adv. for R – 7 & 8
15	Original Application No. 174/2013 (M.A No. 687/2013, M.A No. 1070/2013 & M.A No. 142/2014)	Rohit Choudhary Vs Union of India & Ors.	Mr. Ritwick Dutta, Adv. for Applicant Mr. Vivek Chib, Adv. for R – 1 Mr. M.K. Bhardwaj, Adv. for R – 3 Mr. Ganesh Kamath, Adv. for R – 4 Mr. Vikas Malhotra, Adv. for R – 5 Mr. P. Sinha, Adv. for R – 6 Mr. Sanjeev Sen, Sr. Adv. along with Mr. Avijit Roy, Adv. for R – 7 to 9 Mr. Shuvodeep Roy, Adv. for R – 10 Mr. Ratan Kr. Singh, Adv. for R – 11
16	Original Application No. 276/2013 (M.A No. 642/2014)	Ashwani Kumar Dubey Vs Union of India & Ors.	Mr. M.Z. Choudhary, Adv. for Applicant Mr. Vikas Malhotra, Adv. for R - 1 Ms. Alpana Poddar, Adv. for R – 2 Mr. Aditya Shankar, Adv. for R – 3, 5 & 8 Mr. Rajul Shrivastava, Adv. for R - 4 Ms. Savitri Pandey, Adv. for R – 6 & 9 Mr. Daleep Kr. Dhyani, Adv. for R - 7 Mr. Vikas Singh, Sr. Adv. along with Mr. Bharat Sangal, Adv. for R 10 to 12 Mr. Syed Shahid Husain, Adv. for R -13 Mr. Pinaki Misra, Sr. Adv. along with Mr. Rishi Agrawala, Adv. for R – 14 Mr. Parag P. Tripathi, Sr. Adv. along with Mr. Syed Shahid, Adv. for R – 15, 16 & 21 Mr. Karan Luthra, Adv. for R - 17 Mr. Rajat Jariwal, Adv. for R – 18 & 22 Mr. Pradeep Mishra, Adv. for R–19 & R-20 Mr. Pawan Upadhyay, Adv. for R–23 & R27 Mr. Harsh Sethi, Adv. for R – 24

			Mr. Harsh Parashar, Adv. for R – 25 Mr. Vivek Singh, Adv. for R – 26 Mr. Shanky Malik Anand, Adv. for R- 27 Mr. Ajay K. Chopra, Adv. for R – 28 Mr. Ashwani Bhardwaj, Adv. for R34 & R-36
17	Original Application No. 20/2014 (M.A No. 59/2014)	Jagat Narayan Viswakarma & Ors. Vs Union of India & Ors.	Mr. M.C. Mehta, Adv. for Applicant Ms. Panchajanya Batra Singh, Adv. for R- 1 Mr. Rajkumar, Adv. for R – 2 Ms. Savitri Pandey, Adv. for R - 3 Mr. Pradeep Mishra, Adv. for R – 4 & 5 Mr. C.D. Singh, Adv. for R – 6 Mr. Rajul Shrivastava, Adv. for R - 7
18	Original Application No. 98/2015 (M.A No. 297/2015)	Minar Industries Vs U.P. P.C.B.	Mr. S.A. Zaidi, Adv. for Applicant Mr. Pradeep Misra, Adv. for R – 1 Mr. Rajkumar, Adv. for CPCB Ms. Savitri Pandey, Adv.
19	Original Application No. 101/2015 (M.A No. 290/2015)	Gem Tanners Vs U.P. P.C.B.	Mr. S.A. Zaidi, Adv. for Applicant Mr. Pradeep Misra, Adv. for R – 1 Mr. Rajkumar, Adv. for CPCB Ms. Savitri Pandey, Adv.
20	Original Application No. 103/2015 (M.A No. 306/2015)	Aftab & Co. Vs U.P. P.C.B.	Mr. S.A. Zaidi, Adv. for Applicant Mr. Pradeep Misra, Adv. for R – 1 Mr. Rajkumar, Adv. for CPCB Ms. Savitri Pandey, Adv.
21.	Original Application No. 104/2015 (M.A No. 315/2015)	Diamond Tanners Vs U.P. P.C.B.	Mr. S.A. Zaidi, Adv. for Applicant Mr. Pradeep Misra, Adv. for R – 1 Mr. Rajkumar, Adv. for CPCB Ms. Savitri Pandey, Adv.
22.	Original Application No. 105/2015 (M.A No. 316/2015)	Gazala Tannery Vs U.P. P.C.B.	Mr. S.A. Zaidi, Adv. for Applicant Mr. Pradeep Misra, Adv. for R – 1 Mr. Rajkumar, Adv. for CPCB Ms. Savitri Pandey, Adv.
23.	Original Application No. 114/2015 (M.A No. 311/2015)	Danish Tanners Vs U.P. P.C.B.	Mr. S.A. Zaidi, Adv. for Applicant Mr. Pradeep Misra, Adv. for R – 1 Mr. Rajkumar, Adv. for CPCB Ms. Savitri Pandey, Adv.
24.	Original Application No. 200/2014 (C.W.P. No. 3727/1985)	M.C. Mehta Vs Union of India & Ors.	Mr. M.C. Mehta, Adv. in person Mr. P.B. Singh, Adv. for R – 1 Mr. Raj Kumar, Adv. for R – 3 Mr. Abhishek Attrey, Adv. for R – 4 Ms. Savitri Pandey, Adv. for R – 5 Mr. Pradeep Mishra, Adv. for R – 6 Dr. Abhishek Atrey, Adv. Mr. Raj Panjwani, Sr. Adv. along with Mr. Aagney Sail, Adv. in O.A No. 424/14 Mr. Mukesh Verma, Adv. Mr. Kabir S. Bose, Adv. Mr. Vijay Bahadur Singh, Sr. Adv. along with Mr. Ranjit Rao, AAG for State of U.P Ms. Antima Bazaz, Adv. Mr. Sanjeev Ralli, Adv. Mr. A.R. Takkar, Adv. Mr. Parag Tripathi, Sr. Adv. along with Mr. Sanjay Upadhyay, Adv.

25.	Original Application No. 428/2014	Krishan Kant Singh V/s CETP, Jajmai, Kanpur	
26.	Original Application No. 340/2014	Krishan Kant Singh V/s Haque Tanners, Jajmau Kanpur	
27.	Original Application No. 341/2014	Krishan Kant Singh V/s Threads (India) Ltd. Chowbeypur, Kanpur-209203	
28.	Original Application No. 342/2014	Krishan Kant Singh V/s Kathuria Brothers A-12 Merrut Road Ind. Area	
29.	Original Application No. 343/2014	Krishan Kant Singh V/s Swan Tanning Ind. 199/201, Jajmau	
30.	Original Application No. 344/2014	Krishan Kant Singh V/s Anwar Ahamad Tannery 175/158 4C Bhuriyaghat Jajmau Kanpur	
31.	Original Application No. 345/2014	Krishan Kant Singh V/s Habib Leathers 14B 150 Ft Fosd Jajmau Kanpur	
32.	Original Application No. 346/2014	Krishan Kant Singh V/s Hazi Badde Tanner Makku said ka bhatta Jajmau Kanpur	
33.	Original Application No. 347/2014	Krishan Kant Singh V/s Karamat Tanning Industries 783 Sanjay Nagar Kanpur	
34.	Original Application No. 348/2014	Krishan Kant Singh V/s Leather World 184 A-1 Wajidpur Jajmau Kanpur	
35.	Original Application No. 349/2014	Krishan Kant Singh V/s Mash International 83/69 Hindutsathan compound, Jajmau, Kanpur	
36.	Original Application No. 350/2014	Krishan Kant Singh V/s Rider Tanning Ind. 242 Gahhupua Jajmau Kanpur	
37.	Original Application No. 352/2014	Krishan Kant Singh V/s Shams Leathers	
38.	Original Application No. 353/2014	Krishan Kant Singh V/s Super Leather Finishers 406 K/409 Wajidpur Sanjay Nagar Jajmau Kanpur	
39.	Original Application No. 355/2014	Krishan Kant Singh V/s Fida Hussain Tannery (Nafees Leather Finishers) 175/158A Bhuriyaghat Jajmau Kanpur	
40.	Original Application No. 356/2014	Krishan Kant Singh V/s Indian Tanning Industry 150 Ft. Road Jajmau Kanpur	

41.	Original Application No. 357/2014	Krishan Kant Singh V/s Sajid Tanners new name Kalid tanners Jajmau Kanpur	
42.	Original Application No. 358/2014	Krishan Kant Singh V/s Akhilak Tanners Jajmau Kanpur	
43.	Original Application No. 359/2014	Krishan Kant Singh V/s Nisha Enterprises (Saud Tanners) Jajmau Kanpur	
44.	Original Application No. 360/2014	Krishan Kant Singh V/s Abdullah Tannery Pvt. Ltd. Jajmau Kanpur	
45.	Original Application No. 361/2014	Krishan Kant Singh V/s Finished Leather Job Work, Jajmau Kanpur	
46.	Original Application No. 362/2014	Krishan Kant Singh V/s Sajid Tanners, Jajmau Kanpur	
47.	Original Application No. 363/2014	Krishan Kant Singh V/s Best Training Industry, Jajmau Kanpur	
48.	Original Application No. 364/2014	Krishan Kant Singh V/s A.P.F. Tanners (Shabnam Tanners), Jajmau Kanpur	
49.	Original Application No. 366/2014	Krishan Kant Singh V/s Alig International, Jajmau Kanpur	
50.	Original Application No. 367/2014	Krishan Kant Singh V/s Aman Enterprises Taj Trader , Jajmau Kanpur	
51.	Original Application No. 368/2014	Krishan Kant Singh V/s Ajj Leather Finishers, Jajmau Kanpur	
52.	Original Application No. 370/2014	Krishan Kant Singh V/s Jajmau Leather Finishers, Bihari Tannery, Jajmau Kanpur	
53.	Original Application No. 372/2014	Krishan Kant Singh V/s Everest Tanners 184 C-2 Burhiaghat, Jajmau Kanpur	
54.	Original Application No. 373/2014	Krishan Kant Singh V/s Everest Export 175/158 B-3 Burhiaghat, Jajmau Kanpur	
55.	Original Application No. 374/2014	Krishan Kant Singh V/s Habib Tannery Pvt. Ltd. , Jajmau Kanpur	
56.	Original Application No. 375/2014	Krishan Kant Singh V/s Khan Leather Finishers, Jajmau Kanpur	
57.	Original Application No. 376/2014	Krishan Kant Singh V/s Bablu Enterprises, Jajmau Kanpur	

58.	Original Application No. 377/2014	Krishan Kant Singh V/s Farhan Tanners, Jajmau Kanpur	
59.	Original Application No. 379/2014	Krishan Kant Singh V/s Sultan Tanners, Jajmau Kanpur	
60.	Original Application No. 380/2014	Krishan Kant Singh V/s Reliance Tanning Ind. , Jajmau Kanpur	
61	Original Application No. 381/2014	Krishan Kant Singh V/s Ahmad International, Jajmau Kanpur	
62	Original Application No. 382/2014	Krishan Kant Singh V/s Navratan Industries, Jajmau Kanpur	
63	Original Application No. 384/2014	Krishan Kant Singh V/s Greater Arafat Tannery Pvt. Ltd. , Jajmau Kanpur	
64	Original Application No. 385/2014	Krishan Kant Singh V/s Khalid Tannery, Jajmau Kanpur	
65	Original Application No. 386/2014	Krishan Kant Singh V/s Hamid Leather Finisers, Jajmau Kanpur	
66	Original Application No. 387/2014	Krishan Kant Singh V/s Imperial Leather Finisers Pvt. Ltd. , Jajmau Kanpur	
67	Original Application No. 388/2014	Krishan Kant Singh V/s Firoj Tanneries (I) Iqbal Street, Jajmau Kanpur	
68	Original Application No. 389/2014	Krishan Kant Singh V/s Firoj Tanneries (II) Iqbal Street, Jajmau Kanpur	
69	Original Application No. 390/2014	Krishan Kant Singh V/s Farhat Zabi kl Tannery , Jajmau Kanpur	
70	Original Application No. 391/2014	Krishan Kant Singh V/s Islam Tanners, Jajmau Kanpur	
71	Original Application No. 392/2014	Krishan Kant Singh V/s Janmal Ind, Jajmau Kanpur	
72	Original Application No. 393/2014	Krishan Kant Singh V/s H.K.Tanning, Jajmau Kanpur	
73	Original Application No. 394/2014	Krishan Kant Singh V/s Liyakat Leather Finisers (Aman Tannery) , Jajmau Kanpur	
74	Original Application No. 396/2014	Krishan Kant Singh V/s Sariq Tanners, Jajmau Kanpur	
75	Original Application No. 398/2014	Krishan Kant Singh V/s Star Tannery, Jajmau Kanpur	
76	Original Application No. 399/2014	Krishan Kant Singh V/s Sunrise Tannery, Jajmau Kanpur	

77	Original Application No. 400/2014	Krishan Kant Singh V/s Supriem Tanning Ind. , Jajmau Kanpur	
78	Original Application No. 401/2014	Krishan Kant Singh V/s Ghaush Leather Finisher, Bhalla State, Jajmau Kanpur	
79	Original Application No. 403/2014	Krishan Kant Singh V/s Rennet Eastern Exports, Jajmau Kanpur	
80	Original Application No. 404/2014	Krishan Kant Singh V/s Salik Leather Finishers, Jajmau Kanpur	
81	Original Application No. 405/2014	Krishan Kant Singh V/s Naj Leather Finishers, Jajmau Kanpur	
82	Original Application No. 407/2014	Krishan Kant Singh V/s Top Tanners, Jajmau Kanpur	
83	Original Application No. 408/2014	Krishan Kant Singh V/s Iqbal Leather Ltd. , Jajmau Kanpur	
84	Original Application No. 409/2014 (M.A No. 486/2015)	Krishan Kant Singh V/s Allied Exims A-36 Leather Technology Park, Babther Unnao	
85	Original Application No. 410/2014	Krishan Kant Singh V/s GBS Tanners B-6, Site-2, Industrial Area Unnao	
86	Original Application No. 411/2014	Krishan Kant Singh V/s Leather Fabrics, Ind. Area Site-2, Unnao	
87	Original Application No. 412/2014 (M.A No. 485/2015)	Krishan Kant Singh V/s Model Tanners (India) Pvt. A22,23,24, UPSIDC Ind Area, LTP, Banther, Unnao	
88	Original Application No. 414/2014	Krishan Kant Singh V/s Omega International G-11 14 Site-II, Unnao	
89	Original Application No. 415/2014	Krishan Kant Singh V/s Rohit Surfactant (Leayan Global Pvt. Ltd.) L.L.P. Banther, Unnao	
90	Original Application No. 416/2014	Krishan Kant Singh V/s Ruksh Enterprises, B-5 Leather Technology Park Banther Unnao	
91	Original Application No. 417/2014	Krishan Kant Singh V/s Super Tannery Ltd. Unit-III LTP Banther Unnao	
92	Original Application No. 418/2014 (M.A No. 487/2015)	Krishan Kant Singh V/s Upper India Tannery, A-40 LTP Banther, Unnao	
93	Original Application No. 419/2014	Krishan Kant Singh V/s Alig Tannery, A-25, UPSIDC, Leather Technology Park, Banther Unnao	

94	M.A No. 280/2015 in Original Application No. 402/2014	Krishan Kant Singh V/s Gujrat Tanners, Jajmau Kanpur	
95	Original Application No. 327/2014	Krishan Kant Singh V/s M/s Dhampur Sugar Mills Ltd. (Unit Distillery) Dhampur Diss. Bijnor U.P.	
96	Original Application No. 328/2014	Krishan Kant Singh V/s M/s Daurala Sugar Works Distillery Unit Daurala Merrut	
97	Original Application No. 329/2014	Krishan Kant Singh V/s Kisan Sahkari Chinni Mills Ltd. (Sugar Unit) Kayamganj, Farrukhbad, UP	
98	Original Application No. 426/2014	Krishan Kant Singh V/s Shri Ram Piston & Rings Ltd. Merrut Road Ind.area Gzb.	
99	Original Application No. 424/2014	Krishan Kant Singh V/s Merino Industries Ltd. Vill- Accheja, Hapur	Mr. Rahul Choudhary, Adv. for Applicant Mr. Pradeep Misra, Adv. for U.P. P.C.B Ms. Savitri Pandey, Adv. for State of U.P Mr. Rajkumar, Adv. for CPCB Mr. Aagney Sail, Adv. for R - 1
100	Original Application No. 325/2014	Krishan Kant Singh V/s M/s Wave Distillery & Breweries Ltd. (Distillery Unit) Vill- Ahmadpura, Ramghat Road Tehsil- Atrauli	Mr. Rahul Choudhary, Adv. for Applicant Mr. Ashok Bhasin, Sr. Adv. along with Mr. A.A. Aron, Adv. Mr. Pradeep Misra, Adv. for U.P. P.C.B Ms. Savitri Pandey, Adv. for State of U.P Mr. Rajkumar, Adv. for CPCB Mr. B.V. Niren, Adv. for CGWA
101	Original Application No. 421/2014	Krishan Kant Singh V/s M/s Daurala Organics Ltd. Daurala, Merrut	Mr. Rahul Choudhary, Adv. for Applicant Mr. Pradeep Misra, Adv. for U.P. P.C.B Ms. Savitri Pandey, Adv. for State of U.P Mr. Rajkumar, Adv. for CPCB Mr. Parag Tripathi, Sr. Adv. along with Mr. Pawan Upadhyay, Adv.
FOR HEARING			
102	Appeal No. 06/2012	Mehnatkash Mazdoor Kishan Ekta Sangathan & Anr. Vs. Union of India & Ors.	Mr. Raj Panjwani, Sr. Adv. along with Mr. Ritwick Dutta, Adv. for the Appellants. Ms. Panchajanya Batra Singh, Adv. for R1. Ms. Yogmaya Agnihotri, Adv. for R-2. Mr. Pinaki Misra, Sr. Adv. along with Mr. S. Patra, Adv. for R - 3
103	Appeal No.12/2015.	Haryana SPCB Vs. M/s Elite Homes Pvt. Ltd. (M2K County)	Mr. Anil Grover, AAG, Haryana For the Applicant. Mr. Sumesh Dhawan and Ms. Tanya Baranwal, Advs. For R-1 & 2.
104	M.A No. 365/2015 in Original Application No. 159/2013.	All India Lokadhikar Sangthan Vs. Govt. of NCT of Delhi & Ors.	Mr. R.S. Jena, Adv. for the applicant in M.A.No.365/2015. Ms. P. Batra Singh, Adv. For R-2. Mr. Dinesh Jindal, Law Officer, for R-3.
105	Appeal No. 79/2014 M.A No. 694/2014 & M.A.No.511/2015.	Debadityo Sinha & Ors. Vs. Union of India & Ors.	Ms. Parul Gupta, Adv. for Appellant Mr. Vishwendra Verma, Adv. for R-1 Ms. Savitri Pandey, Adv. for R – 2 Mr. Pradeep Mishra, Adv. for R – 3 Mr. Dhruv Mehta, Sr. Adv, Ms. Alpana kripal & Mr. Anshul Sehgal Advs. for R - 4

